

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: January 25, 2016

No. 15 /JR(S)/2016

Sri **Sanjay Singh-I**, Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge/ Special Judge, Banda vice Sri Narendra Kumar Jha.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Banda against the special court created for trying cases under the said Act.

No. 16 /JR(S)/2016

Sri **Narendra Kumar Jha**, Special Judge/ Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge/ Special Judge, Banda vice Sri Brij Lal.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Banda against the special court created for trying cases under the said Act.

No. 17 /JR(S)/2016

Sri **Brij Lal**, Special Judge/ Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge/ Special Judge, Bahraich vice Sri Suresh Chandra Bharti.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bahraich against the special court created for trying cases under the said Act.

No. 18 /JR(S)/2016

Sri **Suresh Chandra Bharti**, Special Judge/ Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge, Bahraich.

BY ORDER OF THE COURT,

**Sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 44/ JR (S)/ 2016, Dated: Allahabad: January 25, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judges, Bahraich & Banda. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Senior Registrar (Judicial), High Court, Allahabad.
10. The Registrar (Judicial)(Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
12. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Bahraich & Banda. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(RAJIV SHARMA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)